

JBF Industries Limited

Date of Commencement of CIRP - 25th January 2024

List of Operational Creditors (Government Dues) as on 31-07-2026

Annexure – 7

Amount in Rs.

S. No.	Details of Claimant		Details of Claim Received		Details of claim admitted						Amount of contingnt claim	Amount of any mutual dues, that may be set-	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
	Department	Governme nt	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarant ee	Whether related party?	% of Voting Share in CoC, if applicable					
1	CGST & CE - The Assistant Commissioner	Central	21.02.2024	2,56,27,05,000	2,56,27,05,000	Unsecured	0	0	0	0	0	0	0	0	
2	Deputy Director, Directorate General of GST Intelligence, Surat Zonal Unit	Gujarat	17.05.2024	1,22,90,10,052	0	Unsecured	0	0	0	0	0	0	1,22,90,10,052	0	No crystallised liability as on ICD
3	Asstt Commissioner JNCH Nhava Sheva	Central	24.06.2024	17,20,83,48,969	0	Unsecured	0	0	0	0	0	0	17,20,83,48,969	0	Of the 120 advance authorisations, 120 have been redeemed from DGFT. Bond cancellations for 109 authorisations has been done by the customs. Application for the bond cancellation in remaining 11 is being filed with JNCH.
4	GST VAPI	State	29.04.2024	16,43,621	0	Unsecured	0	0	0	0	0	0	16,43,621	0	No crystallised liability as on ICD as orders passed in Feb 2024
5	Dy Commissioner Customs ICD Tumb	Central	28.08.2024	2,17,40,401	2,17,40,401	Unsecured	0	0	0	0	0	0	0	0	
6	AC Gujarat State Tax	State	21/05/25	11,08,72,772	0	Unsecured	0	0	0	0	0	0	11,08,72,772	0	No demand existed as on ICD. Declaration and undertaking are missing. No revert received evenafter being informed. IA filed in NCLT and appeal filed with the appellate authority
7	EPFO Vashi	Central	13/05/25	14,706	0	PF Dues	0	0	0	0	0	0	14,706	0	No claim form has been submitted by EPFO. The demand has been crystallised after the commencement of insolvency proceedings. COC has also not allowed the claim to be considered as the claim is not in a prescribed format. The demand raised by EPFO is being reflected here only as a matter of record.

8	EPFO Vapi	Central	26/03/25	36,33,729	0	PF Dues	0	0	0	0	0	0	0	36,33,729	0	No claim form has been submitted by EPFO. The demand has been crystallised after the commencement of insolvency proceedings. COC has also not allowed the claim to be considered as the claim is not in a prescribed format. Clarifications sought have been resposded to by the department. The demand raised by EPFO is being reflected here only as a matter of record.
9	CGST and CE	Central	28/04/26	65,79,518	0	Unsecured	0	0	0	0	0	0	0	0	65,79,518	The claim has been received after the Plan was remanded back. COC has directed that the receipt of claim be brought to the notice of the Hon'ble NCLT in the IA for approval of the Plan/ liquidation and directions of the Hon Tribunal be followed. It did not recommend the condonation of delay.
Total				21,14,45,48,768	2,58,44,45,401	0	0	0	0	0	0	0	0	18,55,35,23,849	65,79,518	